Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI(Liquidation Process) Regulations,2016
Name of the corporate debtor: Sham Udyog Limited; Date of commencement of liquidation: 20th August' 2018
List of stakeholders as on: 20th June, 2021

List of unsecured financial creditors

Sl.No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Rajiv Garg	S/02		13,216,560.00	13,216,560.00	Unsecured		100.00					No
2	Shyam SulpharLimited	S/03		2,146,500.00	2,146,500.00	Unsecured		100					No
3	Chirag Garg	S/04		5,749,383.00	5,749,383.00	Unsecured		100					No
	Total			21,112,443.00	21,112,443.00								